$Annexure-5\\Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED ; Date of commencement of CIRP:-18/02/2021$

List of operational creditors (Workmen)

(Amount in₹)

| | | 3 | 3 | | | | | | | | | | |
|-----|--------------|------|------------------|---------|---------------------------|--------|---------|------------|-----------|----------|--------------|-------------|----------|
| Sl. | Name of | Name | Details of claim | | Details of claim admitted | | | | Amount | Amount | Amount of | Amount of | Remarks, |
| No. | authorised | of | received | | | | | | of conti- | of any | claim under | claim not a | if any |
| | representa- | work | Date | Amount | Amount | Nature | Whether | % voting | ngent | mutual | verification | dmitted | |
| | tive, if any | man | of | claimed | of claim | of | related | share in | claim | dues, | | | |
| | | | receipt | | admitted | claim | party? | CoC, if | | that may | | | |
| | | | | | | | | applicable | | be | | | |
| | | | | | | | | | | set-off | | | |
| | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
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